


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 02.30 PM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL-MEMBER)
SHRI S. VIJAYARAGHAVAN (TECHNICAL-MEMBER)

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1)	H. Karthik Seshadri U. Hari Kumar Surya C A. Sarenya	Counsel for Respondents 1 to 31 & 33 & Applicants 1 to 5 in C.A. 2 of 2013 in T.C.P. 101 of 2016	
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2)	PRAKASH GOKLANEY B. BALAMURUGAN.	Counsel for R-32	
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3)	ROBILANATHAN for SVELV	Counsel for Petition	
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ORDER

Counsel for the Petitioner present. Counsel for R1 to R31 and R33 present. Counsel for R32 present. In CA/2/2013, Counsel for the Applicant Nos. 1 to 5 present. Counsel for Respondent/Petitioner present. Counsel for the Petitioner has completed his reply arguments. Both the Counsels prayed for time for filing Written Submissions. At request, time is enlarged. Put up on **06.02.2018 at 10.30 AM.**

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)